

FORM A
Public Announcement
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF DR. SMITHS BIOTECH PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	Dr.Smiths Biotech Private Limited
2.	Date of incorporation of corporate debtor	24/04/2015
3.	Authority under which corporate debtor is incorporated/registered	ROC- Pune
4.	Corporate Identity No./Limited Liability Identification No.of corporate debtor	U24246PN2015PTC154818
5.	Address of the registered office and principal office (if any) of corporate debtor	Office no. 508-511, Sacred World, 5th floor, Above Macdonald, Vitthal Rao Shivarkar Road, W, Anowrie, Pune, Maharashtra, India, 411040
6.	Insolvency commencement date in respect of corporate debtor	CIRP order pronounced and passed on 28.04.2025
7.	Estimated date of closure of insolvency resolution process	25.10.2025 (180 days from the date of pronouncement of order)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name IP. Megha Agrawal Registration Number- IBBI/IPA-001/IP-P01456/2018-19/12272
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address-001, Shivranjini Apartments in Circle of Congress Nagar Garden, Congress Nagar, Nagpur -440012 (M.S.) Email: ip.meghaagrwal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address- Plot No. 72, Anjaneya Niwas, opp. Dew and Trinity Hospital, Hindustan Colony, Wardha Road Nagpur -440015 (M.S.) Email:cirp.smithsbiotech@gmail.com
11.	Last date for submission of claims	12/05/2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	Relevant Forms and Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/en/home/downloads Physical Address: NA

Notice is hereby given that the National Company Law Tribunal Mumbai bench VI has ordered the commencement of a corporate insolvency resolution process of DR. SMITHS BIOTECH PRIVATE LIMITED (order dated 28.04.2025).

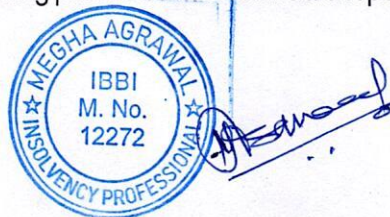
The creditors of DR. SMITHS BIOTECH PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before to the interim resolution professional at the address mentioned against entry no.10

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 01.05.2025

Place:Nagpur



SD/-

IP Megha Agrawal

Interim Resolution Professional

For Dr.Smiths Biotech Private Limited

IBBI/IPA-001/IP-P01456/2018-19/12272

AFA valid up to 31.12.2025

Email: cirp.smithsbiotech@gmail.com

Address registered with IBBI:-001, Shivranjini Apartments in Circle of Congress Nagar Garden, Congress Nagar, Nagpur 440012.

Email: ip.meghaagrwal@gmail.com

NORTHERN RAILWAY CORRIGENDUM

Ref: Tender Notice No. 100/2024-25 dated 24.02.2025 S. No. 02

Tender Number 10255030A Opening date 28.04.2025.

In reference to above opening date of tender has been extended from 28.04.2025 to 27.05.2025. All other terms and conditions remain unchanged. The corrigendum has been published on website www.ireps.gov.in.

Note: This is the Third Corrigendum in above referred tender.

Date: 30.04.2025

SERVING CUSTOMERS WITH A SMILE 1275/25

ADITYA BIRLA CAPITAL
PROTECTING INVESTING FINANCING ADVISING

ADITYA BIRLA CAPITAL LIMITED
Registered Office: Indian Rayon Compound, Veraval, Gujarat-362266

To, Mr. Prateek Tayal, S/O: Ravindra Vilage- Matlooda Madluda, (7), Panipat, Haryana -132113. Mob No: 9863866418, Email: prateekarora601@gmail.com

Kind Attention: Mr. Prateek Tayal

Subject: Show Cause Notice for Fraudulent Activity

Reference: Loan Account Number: LDW-M09624-250362732

Dear Sir,

1. This notice is issued to you the addressee abovementioned in reference to the personal loan availed by you from Aditya Birla Finance Limited (ABFL) now known as Aditya Birla Capital Limited (ABCL) bearing Loan Account Nos. LDW-M09624-250362732

BACKGROUND:

2. That you the addressee Mr. Prateek Tayal having applied for above mentioned hereinabove had applied for two personal loan through your channel partner Phone Pe and accordingly a personal loan for sum of Rs. 1,00,000/- was sanctioned to you on 06.06.2024 with interest on terms and conditions more specifically agreed under the Standard terms and Conditions executed with you the addressee on 06.06.2024.

COMPLAINT

3. That on 04th November, 2024 a complaint was received from Mr. Mr. Prateek Tayal (victim) stating that a personal loan for a sum of Rs. 1,00,000/- under Loan Account Number No. LDW-M09624-250362732 is reflecting in his CIBIL report. He further stated that he has neither applied nor repaid the said loan.

INVESTIGATION AND FINDING

4. On receipt of the above complaint, we carried out a detailed internal risk assessment investigation in the matter. Pursuant to the same it is observed that the PAN card bearing no. AIOPT6567B submitted by you at the time of availing the abovementioned loan is a forged document. Photograph on the said PAN Card has been fabricated. Further, the contact details, Date of Birth and residence address submitted by you are also found to be a mismatch with the details associated with the said PAN Card number available with the PAN Card issuing authority. It is evident from above that you the Borrower with malafide intentions submitted a manipulated, forged and fabricated PAN card at the time of availing the loan from ABCL. Such activities amount to forgery and misrepresentation of information and are not only in contravention to the terms and conditions outlined in the Standard Terms and Conditions executed by you but also potentially violate applicable laws and regulations regarding financial transactions.

5. As a borrower, you are required to adhere to the legal and regulatory standards. The submission of falsified documents undermines these standards and may lead to severe consequences under applicable regulatory guidelines.

7. In accordance with our policies and the guidelines laid down by RBI under its Master Directions on Fraud Risk Management in Non-Banking Finance Companies (NBFCs) (including Housing Finance Companies) dated 15.07.2024 bearing No. RBI/DOS/2024-25/1205 D.O. C.F.M.G. SEC. No.7/23.04.001/2024-25, you are hereby called upon to provide a detailed written explanation of you can physically appear and give your explanation regarding the discrepancies mentioned hereinabove within 21 days from the date of receipt of this notice along with supporting documentation to justify your response.

8. In failure to respond to this notice within the stipulated time frame we shall presume that you have no valid explanation to offer, and we will proceed with initiating the necessary legal course against you, including but not limited to filing a formal complaint before law enforcement authorities.

9. We, advise you to consider this matter with the utmost seriousness and urgency to avoid any legal repercussions.

Yours sincerely, For Aditya Birla Capital Limited, Authorized Signatory,

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RELEVANT PARTICULARS

1. Name of corporate debtor	Dr. Smiths Biotech Private Limited
2. Date of incorporation of corporate debtor	24/04/2015
3. Authority under which corporate debtor is incorporated/registered	RCC- Pune
4. Corporate Identity No./Limited Liability Identification No. of corporate debtor	U22466PN2015PTC154818
5. Address of the registered office and principal office (if any) of corporate debtor	Office no. 508-511, Saket Road, 5th floor, Above Macdonald, Vithal Rao Shivaram Road, W, Anandw, Pune, Maharashtra, India, 411040
6. Insolvency commencement date in respect of corporate debtor	CIRP order pronounced and passed on 28.04.2025
7. Estimated date of closure of insolvency resolution process	25.10.2025 (180 days from the date of commencement of order)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: IP Megha Agrawal Registration Number: IBBI/PA-001/1P-P01456/2018-19/12272
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 001, Shivranjani Apartments in Circle of Congress Nagar, Garden, Congress Nagar, Nagpur - 440012 (M.S.) Email: ip.meghagrwal@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: Plot No. 72, Anjneya Niwas, opp. Dew and Trinity Hospital, Hindustan Colony, Wardha Road Nagpur - 440015 (M.S.) Email: ip.meghagrwal@gmail.com
11. Last date for submission of claims	12/05/2025
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14. Relevant Forms and details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/en/home/downloads Physical Address: NA

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The creditors of DR. SMITHS BIOTECH PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before the interim resolution professional at the address mentioned against entry no. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
IP Megha Agrawal
Interim Resolution Professional
For Dr. Smiths Biotech Private Limited
IBBI/PA-001/1P-P01456/2018-19/12272
Date: 01.05.2025
Place: Nagpur
Address registered with IBBI-001, Shivranjani Apartments in Circle of Congress Nagar, Garden, Congress Nagar, Nagpur 440012, Email: ip.meghagrwal@gmail.com

Form No. URC - 2
Advertisement giving notice about registration under Part I of Chapter XXI of the Companies Act, 2013 and rule 4(1) of the Companies (Amendment) (Register) Rules, 2014
[Conversion of LLP to Private Limited Company Under Section 366 of the Companies Act, 2013]

1. Notice is hereby given that in pursuance of sub section (2) of Section 366 of the Companies Act, 2013, and the applicable provisions of the Companies (Incorporation) Rules, 2014, an application has been made to the Registrar of Companies, Delhi and Haryana, that **SIDHI VAANI VENTURES LLP (LLPIN: ACA-1575)**, being its registered office at Kharsa No. 1252, (9-02), Village Bhati, Tehsil Saket, Sanjay Colony Bhati Mines, South West Delhi-110074, Delhi, India, intends to convert itself into a Private Limited Company limited by shares under the name **SIDHI VAANI VENTURES PRIVATE LIMITED**.

2. Principal Objects of the company are as follows:

- To engage in the business of trading, importing, exporting, manufacturing, refining, processing, and retailing of gold, silver, platinum, diamonds, precious and semi-precious gemstones, pearls, and similar materials, in raw, processed, or finished forms including but not limited to, ornaments, jewellery, accessories, decorative articles and stones.
- To undertake activities such as grading, refining, polishing, engraving, certification, and value addition of these materials. Additionally, to establish and manage retail and wholesale outlets, showrooms, or e-commerce platforms for their sale and purchase.
- To provide astrological consultations and guidance by utilizing the principles of astrology, life coaching, and other beneficial ancient sciences for the betterment and holistic development of individuals. To offer personalized advice, analysis, and predictions based on astrology, life coaching and such other life sciences in order to facilitate and assist the individuals in performance of rituals, ceremonies, in alignment with the faith, beliefs, and customs of the customers. Further to aid in promoting awareness, education, and accessibility of these sciences for the enrichment of personal and spiritual well-being of the individuals.
- To engage in and carry on, both in India and abroad, the business of creating, producing, promoting, and dealing in all forms of artworks and crafts, including but not limited to sculptures, paintings, drawings, handicrafts, artifacts, decorative items and such other creations. To further engage in the production, marketing, and distribution of such products and other similar artistic goods with a view to foster creativity, preserving traditional craftsmanship, and catering to the needs of the consumers worldwide.
- To engage in the business of purchasing and acquiring houses, bungalows, commercial and residential properties, complexes, industrial buildings, and other immovable properties of all kinds, for the purpose of reselling, leasing, renting, or otherwise disposing of such properties. To further undertake and carry out activities related to the property business, including but not limited to property development, renovation, maintenance, and management, and providing services such as consultancy, advisory, or facilitation in connection with real estate.
- To carry out all incidental or ancillary activities required for the attainment of the said objects including sale purchase of properties and other similar activities.

3. A copy of the Draft Memorandum and Articles of association of the proposed Company may be inspected at the office of the Company at Kharsa No. 1252, (9-02), Village Bhati, Tehsil Saket, Sanjay Colony Bhati Mines, South West Delhi-110074, Delhi, India.

4. Notice is hereby given that any person objecting to this application for conversion may communicate their objection in writing to Registrar of Companies, Central Registration Centre (CRC), in writing within 21 days from the date of publication of this notice at the following address with a copy to the Company at its office mentioned above:

Central Registration Centre (CRC)
Indian Institute of Corporate Affairs (IICA) Campus
Plot No. 6, 7 & 8, Sector 5, IIT Manesar, District, Gurugram - 122050, Haryana
By Order of the Management of
SIDHI VAANI VENTURES LLP
Sd/-
Mrs. Jai Madan
Designated Partner
DIN: 08851722
Dated this 30th day of April 2025

CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED
Corporate Office: "CHOLA CREST", C 54 & 55, Super B-4, Thiru Vi Ka Industrial Estate, Guindy, Chennai-600032.
Branch Office: Cholamandalam Investment and Finance Company Limited, ADDRESS: H1 & H2, 3rd Floor, Padam Plaza, Plot No. 5, Sector 16 B, Awas Vikas Sikandra Yojna, Agra, U.P.-282002. Contact No. Jogendra Kumar Singh - Mob. No: 9557624991

E-AUCTION SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 9(1) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower / Co-Borrower/ Mortgagee (s) that the below described immovable properties mortgaged to the Secured Creditor, the Physical/Symbolic of which has been taken by the Authorised Officer of Cholamandalam Investment and Finance Company Limited the same shall be referred herein after as Cholamandalam Investment and Finance Company Limited. The Secured Assets will be sold on "As is where is", "As is what is" and "Whatever there is" basis through E-Auction.

It is hereby informed to General public that we are going to conduct public E-Auction through website www.auctionfocus.in/chola-lap

S. No.	Account No. and Name of Borrower, Co-borrower, Mortgagees	Date & Amount as per Demand Notice U/s 13(2)	Descriptions of the Property/Properties	Reserve Price Earnest Money Deposit Bid Increment Amount	Types of Possession
1	Loan Account No's: X0HEAHE00001958026, X0HEAHE00002510381 & HE02AHE00000004370 1. Ali Hussain, 2. Sarifan Begum, Both above R/O: 111/IN/P-50, 1st Floor, Tedi Bagia, Agra, U.P.-282006. 3. M/s A.S. Enterprises through its Authorized Representative/Proprietors Islam Nagar, Gali, No. 3, Near Dusri Masjid Tedi, Baghia, Agra, U.P.-282006	22/09/2021 Rs. 67,65,534.45 as on 21/09/2021	All that piece and parcel of land and building being a Residential Property Nagar Nigam No. 111/IN/P-50, situated at Islam Nagar, Mauza Naraihi Tehsil Etmadpur District Agra (Measuring area 250.8 Sq. Mtrs.) Uttar Pradesh. Boundaries:- East: Road 20 Wide, West: Plot of Munna & Sakur, North: Plot of Khudabaks, South: House of Ansari.	Rs.65,00,000/- Rs.5,00,000/- Rs.1,00,000/-	15 Days Physical Possession
2	Loan Account No's: X0HEAHE00002095523 & X0HEAHE00002643499 1. Anuj Pathak, 2. Guddi Devi, R/O 13/147, Pak Tola Taj Ganj, Agra, U.P.-282001. 3. M/s Taj Fashion World, R/O Shop No.11 UG, Reamshree Complex, Agra, U.P.-282002.	08/06/2021 Rs.34,04,003.42 as on 07/06/2021	Property bearing House No.13/147, measuring area 200.24 Sq. Mtrs., situated at Pak Tola, Tajganj Ward, Agra.	Rs.38,63,700/- Rs.3,86,370/- Rs.50,000/-	15 Days Physical Possession
3	Loan Account No's: X0EMRA0000010531, X0HEAHE00002953185 & HE02MRA000004050762 1. Ashutosh Singh (Applicant), 2. Shri Ram Bhargose Singh Memorial Education Society (Co-Applicant) 3. Chanda Singh (Co Applicant) 4. R.B.S. National Public School (Co Applicant) 5. Krishnavatar Umrao (Co Applicant), 6. Pooja Verma (Co Applicant), R/O: 33 Sarang Vihar, Balaji Puram, Tantara, Mathura, U.P.-281001.	16/03/2024 Rs. 59,80,051/- as on 07/03/2024	Residential House on Plot over Kharsa No.57 situated at Mauza Tantara, Tehsil And District Mathura Measuring Area 501.66 Sq.Mtrs. Bounded as under:- East: Road, West: Land of Seller, North: Public Panchayati, South: Land of Seller.	Rs.90,00,000/- Rs.9,00,000/- Rs.1,00,000/-	15 Days Symbolic Possession
4	Loan Account No's: HE01XBW00000050185 1. Sunil Kumar (Applicant) 2. Kamlesh Kumari (Co-applicant), R/O: Near Bhola Dairy, Khair Road, Nada Bazipur, Aligarh, Uttar Pradesh-202138. 3. Jaymahour (Co-applicant), R/O: Ganga Dham Colony, Near Chamad, Mathura Road, Aligarh, Uttar Pradesh-202138. Also at: Near Bhola Dairy, Khair Road, Nada Bazipur, Aligarh, Uttar Pradesh-202138. 4. Raj Metals (Co-applicant), R/O: Ganga Dham Colony, Near Chamad, Mathura Road, Aligarh, Uttar Pradesh-202138.	18/11/2024 Rs.57,45,935/- as on 18/11/2024	All that piece and parcel of Residential House on Khet No. 65 (nagar nigan No.143/240) situated at Village Bajidpur Nada, Pargana & Tehsil Kuli, District Aligarh, measuring 322.22 Sq.yard. Bounded on the East: Arazi measuring this side 110 ft. West: Plot of Mukesh Kumar measuring this side 110 ft. North: Khair Road, measuring this side 19 ft. South: Arazi Vendor, measuring this side 19 ft.	Rs.90,00,000/- Rs.9,00,000/- Rs.1,00,000/-	15 Days Symbolic Possession

E-Auction Date and Time: 20-05-2025 at 11:00 am to 1:00 PM (with unlimited extension of 3 min each), EMD Submission Last Date: 19-05-2025 (Up to 5.30 P.M.); Inspection Date: 16-05-2025 & 17-05-2025

- All interested participants/bidders are requested to visit the website <https://chola-lap.procure247.com> & www.cholamandalam.com/news/auction-notices. For details and support, prospective bidders may contact - Mr. Muhammed Rahees - 8124000030 / 6374845616, Email id: chola.auction.LAP@cholamurugappa.com. For eAuction training alone, contact M/s. Procure247; Vasu Patel-9510974587.
- For further details on terms and conditions please visit www.chola-lap.procure247.com & www.cholamandalam.com/news/auction-notices to take part in e-auction.

THIS IS ALSO A STATUTORY 15 DAYS SALE NOTICE UNDER RULE 9(1) OF SECURITY INTEREST (ENFORCEMENT) RULES, 2002

Date: 01-05-2025, Place: Agra

Phs- Authorized Officer, Cholamandalam Investment and Finance Company Limited.

HINDUJA HOUSING FINANCE LIMITED
Corporate Office: 167-169, 2nd Floor, Anna Salai, Saidapet, Chennai-600015.
Branch Office: F-8, Mahalaxmi Metro Tower, Sector-4, Vaishali, Ghaziabad-201010
Email: auction@hindujahousingfinance.com

RRM - AMIT KAUSHIK - Mob. No. 958788333 - ALM - ARUN MOHAN SHARMA - CLM - DHRUV VASHIST - Mob. No. 8802967651

NOTICE UNDER SECTION 13(2) OF THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 (SARFAESI ACT)

In respect of loans availed by below mentioned borrowers / guarantors through HINDUJA HOUSING FINANCE LIMITED, which have become NPA with below mentioned balance outstanding on date mentioned below. We have already issued detailed Demand Notice dated as mentioned below Under Sec. 13(2) of Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 by Registered Post / Courier with acknowledgement due to you which has been returned undelivered / acknowledgement not received. We have indicated our intention of taking possession of securities owned on one of you as per Sec. 13(4) of the Act in case of your failure to pay the amount mentioned below within 60 days. In the event of your not discharging liability as set out herein above the Bank / Secured Creditor may exercise any of the right conferred vide section 13(4) of SARFAESI Act while publishing the possession notice / auction notice, electronically or otherwise, as required under the SARFAESI Act, the Bank / Secured Creditor may also publish your photograph. Details are hereunder:-

- Name of Borrowers/Guarantors / LAN :** Mr. Abhay Kumar Tiwari, Mrs. Rinki Mishra, Both At: P-2, Saswat Gulmohar Garden, Rajnagar Extension, Ghaziabad, Rural, Ghaziabad, Uttar Pradesh, India - 201002 [A/C No. DL/JEL/PAND/A000000470] NPA Date: 31-08-2023
Demand Notice Date: 21-04-2025 **Amount Outstanding:** Rs. 23,90,000/- as on 21-04-2025 + interest + Legal Charges
Details of Immovable Property: P-1A-304, Gulmohar Garden, Rajnagar Extension, Ghaziabad, Rural, Ghaziabad, Uttar Pradesh, India - 201002
- Name of Borrowers/Guarantors / LAN :** Mr. Anuj Rani, Mr. Vikash Tomar, Both At: C-104, NEAR VIRINDANA VAN FARM HOUSE R K PURAM GOVINDPURAM GHAZIABAD U.P. [A/C No. DL/JEL/LXND/A000000663] NPA Date: 30-12-2023
Demand Notice Date: 21-04-2025 **Amount Outstanding:** Rs. 18,62,966/- as on 21-04-2025 + interest + Legal Charges
Details of Immovable Property: Plot No. 33, Khasara-1464, Area-725sq Yrd Akshay End Avenue/age Raispur Ghaziabad, Akshay End Ave Village Raispur Ghaziabad, Metro, Ghaziabad, Uttar Pradesh, India - 201002
- Name of Borrowers/Guarantors / LAN :** Mr. Ashutosh Kumar Chauhan, Mrs. Asha Sharma, Both At: Subhash Nagar Gali No1, Sihani, Ghaziabad, Metro, Ghaziabad, Uttar Pradesh, India - 201001 [A/C No. DL/NCU/GHAU/A000001059] NPA Date: 30-09-2023
Demand Notice Date: 21-04-2025 **Amount Outstanding:** Rs. 13,93,635/- as on 21-04-2025 + interest + Legal Charges
Details of Immovable Property: Kharsa Number 10595 Village Sihani, Pargana Loni, Ghaziabad, Semiurban, Ghaziabad, Uttar Pradesh, India - 201002
- Name of Borrowers/Guarantors / LAN :** Mr. Bagesh Singh, Mrs. Kusum Lata Kusum Lata, Both At: Street No 3 Santapura Govindpur Modinagar, Ghaziabad, Santapura, Urban, Modinagar, Uttar Pradesh, India - 201204 [A/C No. DL/NMR/HPUR/A0000000021, DL/NCU/GHAU/A000001435] NPA Date: 06-03-2024 **Demand Notice Date:** 21-04-2025 **Amount Outstanding:** Rs. 6,11,182/- as on 21-04-2025 + interest + Legal Charges
Details of Immovable Property: Kharsa No 224 M Village Bisokher Mohalla Santapura Pargana Jalalabad Tehsil Modinagar, Ghaziabad, Santapura, Urban, Modinagar, Uttar Pradesh, India - 201204
- Name of Borrowers/Guarantors / LAN :** Mr. Chaman Lal Sharma, Mr. Geeta Sharma, Both At: A 293 Nandgram Ghaziabad, Nandgram, Metro, Ghaziabad, Uttar Pradesh, India - 201001 [A/C No. DL/KRB/KRBH/A000000469, CO/CCP/COF/A000000586] NPA Date: 30-01-2024
Demand Notice Date: 21-04-2025 **Amount Outstanding:** Rs. 10,06,364/- as on 21-04-2025 + interest + Legal Charges
Details of Immovable Property: Block A, House No -A 294a, Nandgram, Tehsil And Distt, Ghaziabad, Metro, Ghaziabad, Uttar Pradesh, India - 201001
- Name of Borrowers/Guarantors / LAN :** Mr. Gaurav, Mr. Kapil Kumar, Both At: Sanjay Colony Phase 1, Jalalabad Muradnagar, Ghaziabad, Metro, Muradnagar, Uttar Pradesh, India - 201206 [A/C No. DL/NCU/GHAU/A000000000] NPA Date: 05-10-2024
Demand Notice Date: 21-04-2025 **Amount Outstanding:** Rs. 15,608,919/- as on 21-04-2025 + interest + Legal Charges
Details of Immovable Property: Kharsa No-117 Sanjay Colony Modinagar, Kharsa No-117 Sanjay Colony Modinagar, Kharsa No-117 Sanjay Colony Modinagar, Metro, Modinagar, Uttar Pradesh, India - 201206
- Name of Borrowers/Guarantors / LAN :** Mr. Gaurav Gupta, Mrs. Chhaya Gupta, Both At: K 702 AURA Chimera, Raj Nagar, Raj Nagar, Metro, Raj Nagar Extension, Uttar Pradesh, India - 201017 [A/C No. GZ/GNR/NR/NA/A000000368] NPA Date: 05-10-2024
Demand Notice Date: 21-04-2025 **Amount Outstanding:** Rs. 37,68,619/- as on 21-04-2025 + interest + Legal Charges
Details of Immovable Property: Flat Number L 501, Block Tower L, Fifth Floor, Aura Chimera, Raj Nagar, Extension, Gulmohar Garden Society, Ghaziabad, Uttar Pradesh, 201003, RAJNAGAR, Metro, Ghaziabad, Uttar Pradesh, India - 201017
- Name of Borrowers/Guarantors / LAN :** Mr. Himanshu Gupta, Mr. Pooja Gupta, Both At: H No 128, Jasola Village, Gali No. 3, New Delhi, Jasola, Metro, New Delhi, Delhi, India - 110025 [A/C No. DL/NCU/GHAU/A000000385] NPA Date: 31-03-2024 **Demand Notice Date:** 21-04-2025
Amount Outstanding: Rs. 11,84,685/- as on 21-04-2025 + interest + Legal Charges
Details of Immovable Property: Balaji Enclave-1 Hadbast Gram Raispur Plot No-49/K No-1477, Balaji Enclave, Metro, Ghaziabad, Uttar Pradesh, India - 201001
- Name of Borrowers/Guarantors / LAN :** Mr. JAVIR SINGH, Mrs. MOONI, Both At: VESHAL ENCLAVE GALI NO.-4, GOVINDPUR MODINAGAR, Urban, Ghaziabad, Uttar Pradesh, India - 201011 [A/C No. DL/NCU/GHAU/A000000906, CO/CCP/COF/A000000586] NPA Date: 31-12-2023
Demand Notice Date: 21-04-2025 **Amount Outstanding:** Rs. 11,53,151/- as on 21-04-2025 + interest + Legal Charges
Details of Immovable Property: Kharsa No-480/1 Plot No-85 and 86 A, Village Kadraabad Vashali Enclave Modinagar Ghaziabad U.P.-201001, Kharsa No-480/1 Village Kadraabad Vashali Enclave Modinagar Ghaziabad U.P.-201001 Kharsa No-480/1 Plot No, Metro, Ghaziabad, Uttar Pradesh, India - 201001
- Name of Borrowers/Guarantors / LAN :** Mr. Jitendra Kumar, Mr. Ankit Chaudhary, Both At: Braj Vihar Colony Muradnagar Ghaziabad, Tyagi Colony, Behind Bhasra, Indraprastha, Ghaziabad, Uttar Pradesh, India - 201206 [A/C No. DL/NCU/GHAU/A000000218, DL/NCU/GHAU/A000001437] NPA Date: 12-03-2023 **Demand Notice Date:** 21-04-2025 **Amount Outstanding:** Rs. 6,11,182/- as on 21-04-2025 + interest + Legal Charges
Details of Immovable Property: Kharsa No. 218 Braj Vihar Colony Muradnagar Ghaziabad, Tyagi Colony, Behind Bharat Petrol Pump, Metro, Ghaziabad, Uttar Pradesh, India - 201206
- Name of Borrowers/Guarantors / LAN :** Mr. KAMLESH KAMLESH, MR. AMIT KUMAR, Both At: H No. D-110, Govindpuram Ghaziabad, UP-201001, Ghaziabad, Metro, Ghaziabad, Uttar Pradesh, India - 201001 [A/C No. DL/SR/SR/RA/A000000930] NPA Date: 31-08-2023 **Demand Notice Date:** 21-04-2025 **Amount Outstanding:** Rs. 21,69,487/- as on 21-04-2025 + interest + Legal Charges
Details of Immovable Property: Flat no.-GF-01, Ground floor, Plot no.-30, Kharsa no.-1471, Gali no.-14, Balaji Enclave, Village- Raispur, Ortika Public School, Ghaziabad, Uttar Pradesh, 201013, Village- Raispur, Ortika Public School, Ghaziabad, Metro, Ghaziabad, Uttar Pradesh, India - 201013
- Name of Borrowers/Guarantors / LAN :** Mr. Lakshat Singh, Mrs. Bimla Devi, Both At: DD-249 E, Avantiika, Shashtri Nagar, Ghaziabad, Metro, Ghaziabad, Metro, Ghaziabad, Uttar Pradesh, India - 201001 [A/C No. DL/NCU/GHAU/A000001755] NPA Date: 31-08-2023 **Demand Notice Date:** 21-04-2025
Amount Outstanding: Rs. 39,11,444/- as on 21-04-2025 + interest + Legal Charges
Details of Immovable Property: DD-249 E, Avantiika, Shashtri Nagar, Ghaziabad, DD-249 E, Avantiika, Shashtri Nagar, Ghaziabad, Metro, Ghaziabad, Uttar Pradesh, India - 201001
- Name of Borrowers/Guarantors / LAN :** Mr. Mahesh Chand Sharma, Mr. Suresh Suresh & Mr. Mohit Kumar Sharma, Both At: C-13/1, Vaishali Enclave, Sudampuri, Govindpur, Modinagar, Uttar Pradesh, India - 201204 [A/C No. DL/BPR/HP/A000000030] NPA Date: 05-10-2024
Demand Notice Date: 21-04-2025 **Amount Outstanding:** Rs. 5,55,029/- as on 21-04-2025 + interest + Legal Charges
Details of Immovable Property: Mohalla Sudampuri, Govindpur, 480/3, Gram-kadrapad, Pargana Jalalabad, Tehsil Modinagar 201201, Mohalla Sudampuri, Govindpur, 480/3, Gram-kadrapad, Pargana Jalalabad, Tehsil Modinagar 201201, Rural, Modinagar, Uttar Pradesh, India - 201201.
- Name of Borrowers/Guarantors / LAN :** Mr. Manoj Kumar, Mr. Suraj Suraj, Both At: House No - 77/47 Gali No 1 Subash Nagar, Ghaziabad, Rural, Ghaziabad, Uttar Pradesh, India - 201003 [A/C No. DL/NCU/GHAU/A000000253, CO/CCP/COF/A000000586] NPA Date: 31-08-2023
Demand Notice Date: 21-04-2025 **Amount Outstanding:** Rs. 17,073,344/- as on 21-04-2025 + interest + Legal Charges
Details of Immovable Property: Property Bearing 127of Kharsa No. 1083, Village-Sihani, Paragan Loni, Tehsil & District-Ghaziabad, Rural, Ghaziabad, Uttar Pradesh, India - 201003
- Name of Borrowers/Guarantors / LAN :** Mr. Manoj Kumar, Mr. Manoj Kumar, Mr. Vinu Vinu, Both At: H No L254 Sector 12 Partap Vihar Ghaziabad, Ghaziabad, Urban, Ghaziabad, Uttar Pradesh, India - 201009 [A/C No. GH/HR/HP/A000000006] NPA Date: 06-03-2024 **Demand Notice Date:** 21-04-2025 **Amount Outstanding:** Rs. 20,26,396/- as on 21-04-2025 + interest + Legal Charges. **Details of Immovable Property:** H No 12A Akshay Enclave Village Rahishpur Ghaziabad, Village Rahishpur Ghaziabad, Urban, Ghaziabad, Uttar Pradesh, India - 201002
- Name of Borrowers/Guarantors / LAN :** Mr. Manoj Kumar Tyagi, Mrs. Anju Devi, Both At: Gali No 2 Krishna Nagar Modinagar Ghaziabad, Krishna Nagar Modinagar, Metro, Modinagar, Uttar Pradesh, India - 201204 [A/C No. DL/NCU/GHAU/A000001467, DL/NCU/GHAU/A000001692] NPA Date: 06-03-2024 **Demand Notice Date:** 21-04-2025 **Amount Outstanding:** Rs. 14,56,966/- as on 21-04-2025 + interest + Legal Charges
Details of Immovable Property: Kharsa No 1316 Mohalla Shivpur Village Begmad Budana Pargana Jalalabad Tehsil modinagar, Mohalla Shivpur Modinagar, Metro, Modinagar, Uttar Pradesh, India - 201204
- Name of Borrowers/Guarantors / LAN :** Mr. MONIKA SHARMA, Mr. BRIJ BHUSHAN SHARMA, Both At: GALI NO-12, RADHESHYAM VIHAR PHASE-1, MURADNAGAR UP, MURADNAGAR, Metro, Ghaziabad, Uttar Pradesh, India - 201206 [A/C No. DL/UTM/MT/A000000054] NPA Date: 06-05-2024 **Demand Notice Date:** 21-04-2025 **Amount Outstanding:** Rs. 98,172/- as on 21-04-2025 + interest + Legal Charges.
Details of Immovable Property: Kharsa No. 158 Mtn, Village -Mohammadpur Dhweria, Maruf Mohalla, Radhey Shivam Vihar Phase-1, Pargana-Jalalabad, Tehsil-Modi Nagar Urban, Shaqun General Store, Ghaziabad, Uttar Pradesh, 201206.
- Name of Borrowers/Guarantors / LAN :** Mr. MONU KUMAR, Mr. BHAGWATI BHAGWATI, Both At: SEWA NAGAR I, RET MANDI, NANDGRAM ROAD, GHAZIABAD, UTTAR PRADESH - 201001, Metro, Ghaziabad, Uttar Pradesh, India - 201001 [A/C No. DL/NCU/KR/PA/A000000466] NPA Date: 06-03-2024 **Demand Notice Date:** 21-04-2025 **Amount Outstanding:** Rs. 8,971,144/- as on 21-04-2025 + interest + Legal Charges
Details of Immovable Property: Kharsa No. 408, Village Ghukna, Pargana Loni, Ghaziabad, Uttar Pradesh, Metro, Ghaziabad, Uttar Pradesh, India - 201001
- Name of Borrowers/Guarantors / LAN :** Mr. Narendra Kumar, Mr. Satender Kumar, Both At: H No. 528, Gali No. 19, Briji Vihar, Muradnagar, H No. 528, Gali No. 19, Briji Vihar, Muradnagar, Urban, Muradnagar, Uttar Pradesh, India - 201206 [A/C No. DL/NCU/GHAU/A000000473, DL/NCU/GHAU/A000001193] NPA Date: 30-11-2023 **Demand Notice Date:** 21-04-2025 **Amount Outstanding:** Rs. 11,26,956/- as on 21-04-2025 + interest + Legal Charges.
- Name of Borrowers/Guarantors / LAN :** Mr. Nitendra Kumar, Mr. Suman Suman, Both At: SF-01 Plot No-102 Radha Garden Govindpur Ghaziabad U.P.-201001 [A/C No. DL/JEL/LXND/A000000372, CO/CCP/COF/A000001506] NPA Date: 05-10-2024
Amount Outstanding: Rs. 16,98,049/- as on 21-04-2025 + interest + Legal Charges
Details of Immovable Property: Kharsa No-1487 Plot No-102 A Radha Garden Village Rahishpur Ghaziabad UP-201001, Kharsa No-1487 Plot No-102 A Radha Garden Village Rahishpur Ghaziabad UP-201001, Metro, Ghaziabad, Uttar Pradesh, India - 201001
- Name of Borrowers/Guarantors / LAN :** Mr. NITIN AGRAWAL, Mrs. GEETA, Both At: BACK SIDE C/14 DLF bhupura Ghaziabad Ghaziabad, BACK SIDE C/14 DLF bhupura Ghaziabad Ghaziabad, Metro, Ghaziabad, Uttar Pradesh, India - 201202 [A/C No. DL/NCU/GHAU/A000001785] NPA Date: 06-03-2024 **Demand Notice Date:** 21-04-2025 **Amount Outstanding:** Rs. 21,50,536/- as on 21-04-2025 + interest + Legal Charges.
Details of Immovable Property: 2nd Floor, H. B. S. 1, Plot No. A-1/58, DLF Dishak Ex 2, Loni, Ghaziabad, Metro, Ghaziabad, Uttar Pradesh, India - 201001
- Name of Borrowers/Guarantors / LAN :** Mr. Nitin Nitin, Mrs. Rekha Devi, Both At: Tira Road, Krishna Nagar, Modinagar, Tira Road, Krishna Nagar, Modinagar, Urban, Modinagar, Uttar Pradesh, India - 201204 [A/C No. DL/NMR/DHSH/A000

